

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.469/17238-413/F.1(3)/Gaz/19 Dated 18.02.2019, the following committee is hereby re-constituted, with immediate effect:-

Name of the Committee	Name of the Judicial Officer	Designation
Estimate Scrutiny Committee.	Ms. Shalinder Kaur Principal Judge, Family Courts (West)	Chairperson
	Ms. Hemani Malhotra PO-MACT (West)	Member
	Ms. Chetna Singh Addl. Chief Metropolitan Magistrate (Central)	Member
	Administrative Civil Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

GIRISH KATHPALIA
05.7.19
(GIRISH KATHPALIA)
District & Sessions Judge (HQs)
Delhi

No. 1482/55340-357 /F.1(3)/Gaz/19

Dated: 05 JUL 2019

Sub:-Re-constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. Sh. V.K. Bansal, Judge, Family Court (Central)/HOO, Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. Sh. Arun Sukhija, ADJ (Central) Tis Hazari Courts, Delhi.
6. The Sr. AO(J)/AO(J)/DDO, Accounts Branch, General Branch, Caretaking Branch, Administration Branch (I&III), Recruitment Cell, Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)
Delhi